

the truly wonderful and unique way in which the people there had stood behind him and supported these values. We are no less lull of sorrow and grave concern and even agony at what is happening in East Bengal but I can only appeal to the hon. Members that this is not the moment when the Government can say anything more. Whatever the government may or may not be able to do, it would not be wise for them to become a matter for public debate. I do not think that hon. Members expect us to give replies to the various questions were asked. I think the purpose of this discussion was more for us to know their minds and hear their suggestions. As hon. Members know, I held a Meeting this morning with the Leaders of the Opposition parties which practice I hope to continue. We are as closely in touch with the happenings in East Bengal as is possible in the present situation. I hope to keep closely in touch with the Leaders of the Opposition as well as other Members who would like to come and meet me so that we can know their mind. We cannot always, I must admit, give our mind but we will certainly tell them as much as is possible to do.

SHRI MAH WIR TYAGI : Can she assure the House that the air space of India would not be allowed? (Interruptions)

SHRIMATI INDIRA GANDHI: I can assure the hon. Member and this House that there is no intention of resuming the permission.

MR. DEPUTY CHAIRMAN: Mr. Ganesh to lay the Budget of Orissa.

THE BUDGET (ORISSA), 1971-72

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table a statement of the estimated receipts and expenditure of

the State of Orissa for the year 1971-72.,

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF ORISSA FOR THE YEAR 1970-71

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table a statement showing the Supplementary Demands for Grants for Expenditure of the Government of Orissa for the year 1970-71.

THE BUDGET (WEST BENGAL), 1971-72

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : I beg to lay on the Table a statement of the estimated receipts and expenditure of the State of West Bengal for the year 1971-72.

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF WEST BENGAL FOR THE YEAR 1970-71

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) ; I beg to lay on the Table a statement showing the Supplementary Demands for Grants for Expenditure of the Government of West Bengal for the year 1970-71. »

PROCLAMATION BY PRESIDENT UNDER ARTICLE 356 OF THE CONSTITUTION IN RELATION TO MYSORE

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K.S. RAMA-SWAMY) : Sir, I beg to lay on the